

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/184(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR.JAI KUMAR GOYEL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sudhir Kumar Senapati, Adv.] For the Financial Creditor

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **21st August, 2024.**

**Anamitra Pal
Court Officer**